

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 4929/2015

INSHAD ALI

Appellant(s)

VERSUS

U.P POWER CORPORATION LTD.

Respondent(s)

Date : 31-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Learned counsel for the parties have not filed statement of case within the prescribed period.

Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

MG